

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 203 of 2014

Dated: 7th January, 2016

In the matter of :

Tata Steel Ltd.

...Appellant(s)

Versus

Jharkhand State Electricity Regulatory Commission

...Respondent(s)

ORDER

Court has not assembled today.

Matter is posted for hearing on **4th February, 2016.**

Court Master